# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOKSABHA UNSTARRED QUESTION NO. 3546 TO BE ANSWERED ON 23.03.2017

## **ROLE OF SENIOR PANCHAYAT MEMBER**

#### **†3546.** SHRI BHAIRON PRASAD MISHRA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of the roles of senior panchayat members in Panchayati Raj System in villages; and

(b) the details of the measures taken by the Government to make their roles more effective and grant them more power?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

(a) & (b) 'Panchayats' being in the realm of 'Local Bodies' is a State subject. The State Governments are empowered to define the role of elected members and chairpersons of the Panchayati Raj Institutions (PRIs) at various levels in their respective State Panchayati Raj Act. Role of elected members, including senior panchayat members and chairpersons of PRIs are context specific, and are linked to the powers, authority and responsibilities of PRIs as bestowed by the respective State Legislature. The Ministry of Panchayati Raj (MoPR) has continuously persuaded the State Governments to devolve powers to Panchayats, and also provide assistance to the States/UTs for capacity building of Panchayats to enable them to perform devolved functions effectively.

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